GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO.2560 TO BE ANSWERED ON 10th MARCH, 2021

EPZs AND AEZs

2560. SHRI MANOJ KOTAK:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details and total number of Export Processing Zones (EPZs) and Agricultural Export Zones (AEZs) which have been set up in the country, State/UT-wise;
- (b) the details of the incentives that have been provided by the Government to the EPZs and AEZs;
- (c) whether there are EPZs which have been set up to promote agricultural activities; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI)

(a): Export Processing Zones (EPZs) were converted into Special Economic Zones (SEZs) with the enactment of SEZ Act 2005 and SEZ Rules 2006. There were 7 Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs prior to the enactment of the SEZs Act, 2005. In addition, 425 proposals for setting up of SEZs in the country have been accorded formal approval under the SEZ Act, 2005. Presently, 378 SEZs are notified, out of which 265 are operational. States/Union Territories-wise details of SEZs is at **Annexure-I.**

Further, 60 Agri Export Zones (AEZs) were notified in the year 2001 under Chapter 16 of the then EXIM Policy. List of these notified AEZs is at **Annexure-II**. All the 60 AEZs have completed their intended span of 5 years.

(b): SEZ Developers and units are granted fiscal and non-fiscal incentives. The fiscal incentives are in the nature of tax exemptions as per provisions of the SEZ Act, 2005. The fiscal incentives allowed to SEZ developers are as follows:

- i. Duty free import/domestic procurement of goods & services for development of SEZs.
- ii. Income Tax exemption on income derived from the business of development of the SEZ under Section 80-IAB of the Income Tax Act, for any 10 consecutive assessment years out of 15 years beginning from the year in which SEZ has been notified (Sunset Clause for Developers has become effective from 01.04.2017).

The fiscal incentives allowed to SEZ units are as follows:

- i. Duty free import/domestic procurement of goods and services for SEZ units.
- ii. 100% Income Tax exemption on export income for SEZ units under Section 10AA of the Income Tax Act for first 5 years, 50% for next 5 years thereafter and 50% of the ploughed back export profit for next 5 years. (Sunset Clause for Units is effective from 01.04.2020).
- iii. Exemption of some taxes like stamp duty, electricity duty etc. as imposed by respective State Governments.

The non-fiscal incentives allowed to SEZ units and Developers are as follows.

- i. Single window clearance for Central and State level approvals.
- ii. Dedicated customs wing for faster clearance.
- iii. SEZ units are allowed to deal with restricted/prohibited items subject to approval of BoA.

(c) and (d): Yes Sir, 8 Special Economic Zones (SEZs) have been approved for the Agro and Food Processing sector in India. Of these 8 SEZs, 7 have been notified and 4 are operational. A statement showing details of Agro and Food Processing SEZs in India is at **Annexure-III**.

Sta	ates/Union Ter	ritories-wise	distribution	of approved	SEZs
States/UTs	Central	State	Formal	Notified SEZs	Total Operational
	Government	Government/	Approvals	under the	SEZs (Including
	SEZs set up	Private Sector	granted	SEZ Act,	prior to SEZs Act +
	prior to the	SEZs set up	under the	2005	under the SEZs
	enactment of	prior to the	SEZs Act,		Act <i>,</i> 2005)
	SEZs Act,	enactment of	2005		
	2005	SEZs Act,			
		2005			
Andhra Pradesh	1	0	32	27	24
Chandigarh	0	0	2	2	2
Chhattisgarh	0	0	2	1	1
Delhi	0	0	2	0	0
Goa	0	0	7	3	0
Gujarat	1	2	26	22	21
Haryana	0	0	25	22	7
Jharkhand	0	0	2	2	0
Karnataka	0	0	63	52	34
Kerala	1	0	29	25	20
Madhya Pradesh	0	1	12	7	5
Maharashtra	1	0	51	45	37
Manipur	0	0	1	1	0
Nagaland	0	0	2	2	0
Odisha	0	0	7	5	5
Puducherry	0	0	1	0	0
Punjab	0	0	5	3	3
Rajasthan	0	2	5	4	3
Sikkim	0	0	0	0	0
Tamil Nadu	1	4	56	53	48
Telangana	0	0	63	56	34
Tripura	0	0	1	1	0
Uttar Pradesh	1	1	24	21	14
West Bengal	1	2	7	5	7
GRAND TOTAL	7	12	425	359	265

	LIST OF NOTIFIED 60 AGRI EXPORT ZONES					
SI. No.	State		AEZ Project	Districts / Area		
1	West Bengal	1	Pineapple	Darjeeling, Jalpaiguri, Uttar Dinajpur, Cooch Behar, Howrah		
		2	Lychee	Murshidabad, Malda, 24 Pargana(N) and 24 Pargana(S)		
		3	Potatoes	Hooghly, Burdhwan, Midnapore (W), Uday Narayanpur, Howrah		
		4	Mango	Maldah and Murshidabad		
		5	Vegetables	Nadia, Murshidabad and North 24 Parganas		
		6	Darjeeling Tea	Darjeeling		
2	Karnataka	7	Gherkins	Tumkur, Bangalore Urban, Bangalore Rural, Hassan, Kolar, Chitradurga, Dharwad and Bagalkot		
		8	Rose Onion	Bangalore (Urban), Bangalore (Rural), Kolar		
		9	Flowers	Bangalore (Urban), Bangalore (Rural), Kolar, Tumkur, Kodagu and Belgaum		
		10	Vanilla	Districts of Dakshin Kannada, Uttara Kannada, Udupi, Shimoga, Kodagu, Chickamagalur		
3	Uttranchal	11	Lychees	Udhamsingh Nagar, Dehradun and Nainital		
		12	Flowers	Dehradun, Pantnagar, Udhamsingh Nagar, Nainital and Uttarkashi		
		13	Basmati Rice	Udham Singh Nagar, Nainital, Dehradun and Haridwar		
		14	Medicinal & Aromatic Plants	Uttarkashi, Chamoli, Pithoragarh, Dehradun, Nainital, Haridwar and Udhamsingh Nagar		
4	Punjab	15	Vegetables (Cabbage Broccoli, Okra, Peas, Carrot, Baby Corn, Green Chillies, Green Beans, Tomato)	Fatehgarh Sahib, Patiala, Sangrur, Ludhiana and Ropar		
		16	Potatoes	Singhpura, Zirakpur Distt. Patiala and satellite centres at Rampura Phul, Muktsar, Ludhiana, Jullundur		
		17	Basmati Rice	Gurdaspur, Amritsar, Kapurthala, Jalandhar, Hoshiarpur & Nawanshahar		
5	Uttar Pradesh	18	Potatoes	Agra, Hathras, Farrukhabad, Kannoj, Meerut, Baghpat and Aligarh, Janpad Badaiyun, Rampur, Ghaziabad, and Firozabad		
		19	Mangoes and Vegetables	Lucknow, Unnao, Hardoi, Sitapur and Barabanki		
			Saharanpur, Muzaffarnagar, Bijnaur, Meerut, Baghpat and Bulandshahr, Jyotifulenagar			

		21	Basmati Rice	Bareilly, Shahjahanpur, Pilibhit, Rampur, Badaun, Bijnor, Moradabad, JB Phulenagar, Sharanpur, Mujjafarnagar, Meerut, Bulandshahr, Ghaziabad And Baghpat		
6	Maharashtra	22	Grape & Grapevine	Nasik, Sangli, Sholapur, Satara, Ahmednagar		
		23	Mangoes	Rantagiri, Sindhudurg, Raigarh and Thane		
		24	Kesar mango	Aurangabad, Beed, Jalna, Ahmednagar and Latur		
		25	Flowers	Pune, Nasik, Kolhapur and Sangli		
		26	Onion	Nasik, Ahmednagar, Pune, Satara, Jalgaon, Solapur		
		27	Pomegranate	Districts of Solapur, Sangli, Ahmednagar, Pune, Nasik, Osmanabad & Latur		
		28	Banana	Jalgaon, Dhule, Nandurbar, Buldhana, Parbhani, Hindoli, Nanded and Wardha		
		29	Oranges	Nagpur and Amraoti		
7	Andhra	30	Mango Pulp	Chitoor		
	Pradesh		& Fresh			
			Vegetables			
		31	Mango & Grapes	Rangareddy, Medak, Mehboobnagar		
		32	Mangoes	Krishna		
		33	Gherkins	Districts of Mahboobnagar, Rangareddy, Medak, Karimnagar, Warangal, Ananthapur and Nalgonda		
		34	Chilli	Guntur		
8	Jammu & Kashmir	35	Apples	Srinagar, Baramula, Anantnag, Kupwara, Kathua and Pulwama		
		36	Walnut	Baramulla, Anantnag, Pulwama, Budgam,Kupwara, Srinagar, Doda, Poonch, Udhampur, Rajouri and Kathua		
9	Tripura	37	Pineapple	Kumarghat, Manu, Melaghar, Matabari and Kakraban Blocks		
10	Madhya Pradesh	38	Potatoes, Onion and Garlic	Malwa, Ujjain, Indore, Dewas, Dhar, Shajapur, Ratlam, Neemuch Mandsaur and Khandwa		
		39	Seed Spices	Guna, Mandsaur, Ujjain, Rajgarh, Ratlam, Shajapur and Neemuch		
		40	Wheat (including sharbati wheat for Bhopal Zone)	Ujjain Zone (Neemuch, Ratlam, Mandsaur and Ujjain), Indore Zone (Indore, Dhar, Shajapur and Dewas) and Bhopal Zone (Sehore, Vidisha, Raisen, Hoshangabad, Harda, Narsinghpur and Bhopal)		
		41	Lentil and Grams	Shivpuri, Guna, Vidisha, Raisen, Narsinghpura, Chhindwara		
		42	Oranges	Chhindwara. Jpsjamgabad. Betul		
11	Tamil Nadu	43	Cut Flowers	Dharmapuri		
		44	Flowers	Nilgiri		
		45	Mangoes	Districts of Madurai, Theni, Dindigul,		
				Virudhunagar and Tirunelveli		
		46	Cashewnut	Cuddalore, Thanjavur, Pudukottai and Sivaganga		
12	Bihar	47	Lychee, Vegetables & Honey	Muzaffarpur, Samastipur, Hajipur, Vaishali, East and West Champaran, Bhagalpur, Begu Sarai, Khagaria, Sitamarhi, Saran and Gopalganj		

13	Gujarat	48	Mangoes &	Ahmedabad, Khaida, Anand, Vadodara, Surat,		
	5		Vegetables	Navsari, Valsad, Bharuch, Narmada		
		49	Value Added	Districts of Bhavnagar, Surendranagar, Amreli,		
			Onion	Rajkot, Junagadh and Jamnagar Districts		
		50	Sesame Seeds	Amerali, Bhavnagar, Surendranagar, Rajkot,		
				Jamnagar		
14	Sikkim	51	Flowers	East Sikkim		
			(Orchids)&			
			Cherry Pepper			
		52	Ginger	North, East, South & West Sikkim		
15	Himachal	53	Apples	Shimla, Sirmaur, Kullu, Mandi, Chamba and Kinnaur		
	Pradesh					
16	Orissa	54	Ginger and	Kandhamal		
			Turmeric			
17	Jharkhand	55	Vegetables	Ranchi, Hazaribagh and Lohardaga		
18	Kerala	56	Horticulture	Thrissur, Ernakulam, Kottayam, Alapuzha,		
			Products	Pathanamthitta, Kollam, Thiruvanthapuram, Idukki		
				and Pallakad		
		57	Medicinal Plant	Wayanad, Mallapuram, Palakkad, Thrissur,		
				Ernakulam, Idukki, Kollam, Pathanamittha,		
				Thiruvananthapuram		
19	Assam	58	Fresh and	Kamrup, Nalbari, Barpeta, Darrang, Nagaon,		
			Processed Ginger	Morigaon, Karbi Anglong and North Cachar		
20	Rajasthan	59	Coriander	Kota, Bundi, Baran, Jhalawar & Chittoor		
		60	Cumin	Nagaur, Barmer, Jalore, Pali and Jodhpur		

	List of Agro and Food Processing SEZs in India					
SI. No.	Name of the developer	Location	SEZ status			
1	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Malappuram District, Kerala	Notified and Operational			
2	Parry Infrastructure Company Private Limited	Kakinada, Andhra Pradesh	Notified and Operational			
3	CCCL Pearl City Food Port SEZ Ltd.	Tuticorin District, Tamil Nadu	Notified and Operational			
4	CCL Products (India) Limited	Chittoor District, Andhra Pradesh	Notified and Operational			
5	Nagaland Industrial Development Corporation Limited	Dimapur, Nagaland	Notified			
6	Ansal Colours Engineering SEZ Limited	Sonepat, Haryana	Notified			
7	Tripura Industrial Development Corporation Limited	Paschim Jalefa, Sabroom, South Tripura District, Tripura	Notified			
8	Akshaypatra Infrastructure Pvt. Ltd.	Mehsana, Gujarat	Formal Approval			